

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER : CP/72/2016

NAME OF THE APPLICANT : MINT PROPERTIES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

H/s K. RAMASAMY

Counsel for Petitioner

G.V. Mohan Kumar

G.V. MOHAN KUMAR

ORDER

Counsel for petitioner present. The matter is adjourned for hearing submissions in respect of the observations made by the Regional Director. Put up on 30.11.2017.

-sel-
S Vijayaraghavan
Member (Technical)

-sel-
K Anantha Padmanabha Swamy
Member (Judicial)